## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBU	NAL, HELD ON 19/12/2017 AT 10	.30 AM
PRESENT: SHRI Ch. MO	HD SHARIEF TARIQ, MEMBER	-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/87/(IB)/2017	
NAME OF THE PETITIONER(S)	: PRAKASH PARCEL SERVIC	CES LTD
NAME OF THE RESPONDENT(S)	: LOGOS INDUSTRIES PVT LTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHO	M
1. B. Sara Hbabu ndwcale	counsel for Roc, Chama'	B. garba
Preethi- & Arasu or Rajagopal + Raghun	Counsel for Pe	tilionel Geest +
or Rajagopal + Naghun	ahan	

## **ORDER**

Counsels for the Petitioner present and submitted that the Company is struck off from the Register of the Companies due to which there is requirement to file Application under section 252 and prayed for time. Counsel for RoC also present. At request, time is enlarged. Put up on 11.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk